

Funding for Terrorism Activities

2230. SHRI PINAKI MISRA : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the attention of the Government has been drawn to news-item captioned "Exposed: Militant Money-Go-Round" appearing in the "Blitz", dated June 1, 1996;

(b) if so, the reaction of the Government thereto; and

(c) the action taken/proposed to be taken to curb the activities of terrorists and traitors?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOL DAR) : (a) Yes, Sir.

(b) and (c). The Government are seized of reports of various secessionist leaders and organisations in Jammu and Kashmir having received large sums of money from diverse channels and sources in contravention of the law. Notices have been issued to 42 individuals and 21 organisations under the Foreign Contribution (Regulation) Act. (FCRA). Action on these notices, as well as for violation of the Foreign Exchange Regulation Act (FERA) is being pursued vigorously by the concerned agencies. It will not be in the interest of the ongoing inquiries/investigations to disclose more details at this stage.

Poaching of Gir Lions

2231. SHRI MADHAV RAO SCINDIA : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) whether the attention of the Government has been drawn to rampant illegal poaching of the lions in the Gir forest;

(b) the cases of poaching of lions from Gir forest reserves which came to light during 1994, 1995 and 1996 so far; and

(c) the steps taken by the Government to effectively prevent such poaching?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (CAPT JAI NARAYAN PRASAD NISHAD) : (a) and (b). There is no rampant poaching of lions in the Gir forests of Gujarat. The cases of lion poaching detected in the last 3 years is as under :

1994-95	-	Nil	.
1995-96	-	2	
1996-97	-	3 (upto June, 1996)	

(c) The State Government have reported that necessary steps have been taken to strengthen the

existing protection and conservation measures for Gir lions. These include : Strengthening enforcement system, including wireless network ; implementing eco-development programme; developing habitat for wildlife; and deploying additional manpower to strengthen the protection measures.

Besides, in the poaching cases mentioned above, 13 persons were arrested, 3 guns were seized, 3 forest officials suspended, and a complaint filed in the Court of Law.

[Translation]

Illegal Occupation of Seats

2232. SHRI VIJAY GOEL :
KUMARI UMA BHARATI :

Will the Minister of RAILWAYS be pleased to state :

(a) whether Government are aware of the gang involved in occupying seats in the unreserved coaches and selling the same to the passengers at Delhi railway station;

(b) if so, the details thereof;

(c) whether Government have arrested some persons in this connection; and

(d) if so, the action taken against them?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ) : (a) to (d). Incidents of cornering of seats in unreserved compartments have been detected in Delhi area during the preventive checks conducted by the railway. During the last three years, 93 licensed porters have been taken up for cornering of seats and 288 anti-social elements indulging in this apprehended and prosecuted under the relevant sections of the Railway Act, 1989.

[English]

Offices of NAFED/NCCF

2233. SHRI SARAT PATTANAYAK : Will the Minister of AGRICULTURE be pleased to state :

(a) whether the Government are considering to open offices of NAFED and NCCF in the backward areas of the country during 1996-97 to provide marketing support to these areas; and

(b) if so, the details thereof?

THE MINISTER OF AGRICULTURE (EXCLUDING THE DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING) (SHRI CHATURANAN MISHRA) : (a) No, Sir. NAFED operates through its member societies i.e. State Cooperative Marketing Federations and Primary Agricultural Cooperative Marketing Societies all over the country besides its own branches at State Head-

quarters, major terminal markets and port towns. The NCCF carries out its activities through 19 branches in different parts of the country.

(b) Does not arise.

[Translation]

Vacant Posts in IVRI

2234. SHRI SANTOSH KUMAR GANGWAR : Will the Minister of AGRICULTURE be pleased to state :

(a) the number of posts lying vacant in the Indian Veterinary Research Institute, Izzatnagar, category-wise;

(b) whether such vacancies are adversely affecting the functioning and progress of the institute; and

(c) if so, the action being taken by the Government to fill those posts?

THE MINISTER OF AGRICULTURE (EXCLUDING THE DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING) (SHRI CHATURANAN MISHRA) : (a)

Scientists	---
Technical	157
Administrative	88
Auxiliary	16
Supporting	193
Total :	454

(b) No, Sir. We are running the Institute with the existing staff without its functioning and progress being adversely affected. Due to austerity measures, some of the posts have not been filled. Vacancies are filled only when absolutely necessary on functional basis.

(c) The posts required are filled on need basis.

Facilities on Railway Stations

2235 SHRI KASHIRAM RANA :
SHRI MAHESH KUMAR M. KANODIA :

Will the Minister of RAILWAYS be pleased to state

(a) the names of Railway Stations in Gujarat where facilities like waiting room, restaurant, drinking water, lavatory, retiring room and shed on the platforms are not available;

(b) whether any survey has been conducted in this regard and if so, the number of such cases reported to the Railway Advisory Committee;

(c) whether there is any proposal to provide these facilities at these Railway Stations during the current financial year, and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ) : (a) to (d). Facilities such as waiting rooms, drinking water and lavatories are provided at all stations. Amenities such as refreshment rooms, retiring rooms, sheds on platforms etc. are provided as per norms, based on the volume of traffic handled at a particular station and the number of long distance trains stopping, originating and terminating at the station. Therefore, the availability of amenities at all stations will not be uniform. Important stations and stations with a large volume of traffic are provided with all amenities whereas smaller stations with a relatively meagre volume of traffic are not provided the same quantum of amenities.

However, as a continuous process, the Railways conduct surveys to ascertain the adequacy of amenities at every station and the deficiencies, wherever noticed, are made good by including suitable works in the Railways Annual Works Programmes.

While framing the proposals for provision/augmentation of amenities, the suggestions made by the various Consultative Committees are kept in view.

The Ministry of Railways, however, do not maintain this information State-wise.

Intrusion of Bangladeshis

2236 SHRI LALIT ORAON : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the Government are aware that there has been a continuous infusion of Bangladeshis in the country;

(b) if so, the name of State along with their number where they have settled;

(c) whether this intrusion is going on in collusion with the officers of the Border Security Force; and

(d) if so, the action proposed to be taken by the Government for checking their illegal entry?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOL DAR) : (a) Yes, Sir.

(b) It is difficult to estimate the exact number of infiltrators from Bangladesh because they enter surreptitiously and are able to mingle easily with the local population because of ethnic and linguistic similarities. According to available information, they are mostly concentrated in the North-East, West Bengal, Bihar, Orissa, Uttar Pradesh, Maharashtra and Delhi.

(c) and (d) Action is taken to ensure that the Border Security Force personnel maintain a high standard of rectitude and integrity. The Government has taken several measures for prevention of infiltration from Bangladesh. These include, inter alia, construction of roads/fencing along the Indo-Bangladesh Border.